



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 24.07.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 24.07.2025 & 25.07.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1574 of 2024 Part Heard	Asset Monitoring Committee of Amtek Auto Ltd. (Now Known as Revent Precision Engineering Ltd.) Through State Bank of India Vs. Amtek Auto Ltd. (Now Known as Revent Precision Engineering Ltd.) & Anr. With	Siddhant Kant	Gaurav Varma
2.	Comp. App. (AT) (Ins) No. 1549 of 2024	State Bank of India Vs. Revent Metalcast Ltd.	Abhishek Swaroop	Gaurav Varma
3.	Comp. App. (AT) (Ins) No. 184 of 2021 Part Heard	Oriental Bank of Commerce (Now Punjab National Bank) Vs. Prakash Asphaltings and Toll Highways (India) Ltd. With	Rajesh Kumar Gautam Anant Gautam	Rahul Kumar-R1 Monish Panda Mrinal Bharat Ram Anmol Jassal
4.	Comp. App. (AT) (Ins) No. 207 of 2021 Part Heard	India Infrastructure Finance Company Ltd. Vs. Prakash Asphaltings and Toll Highways (India) Ltd. & Anr. With	Rajesh Kumar Gautam Anant Gautam	Rahul Kumar-R1 Swati Khanna Monish Panda Mrinal Bharat Ram Anmol Jassal

5.	Comp. App. (AT) (Ins) No. 226 of 2021 Part Heard	Prakash Asphaltting & Toll Highways (India) Ltd. Vs. Oriental Bank of Commerce (Now Punjab National Bank) & Anr.	Monish Panda Mrinal Bharat Ram Anmol Jassal	Rajesh Gautam-R1 & R2 Ritesh Chopra Anant Gautam
6.	Comp. App. (AT) No. 187 of 2023 & I.A. No. 3350 of 2024 Part Heard	Roop Ultrasonix Ltd. & Ors. Vs. Telsonic Holding AG With	Gaurav H Sethi	Rahul Khosla Sarang Rastogi Akshita S Jaitly
7.	Comp. App. (AT) No. 7 of 2025 Part Heard	Roop Ultrasonix Ltd. & Ors. Vs. Telsonic Holding AG	Gaurav H Sethi	Rahul Khosla Pankaj Prakash Sarang Rastogi
8.	Comp. App. (AT) (Ins) No. 252 - 255 of 2023 & I.A. No. 5793 of 2024 Part Heard	Mantena Engitec Pvt. Ltd. Vs. Ravi Sankar Devarakonda	Kumar Anurag Singh Pradeep Bindra	Saswat Acharya Govind Manoharan Mrs. Samiksha Diksha Tiwari
9.	Comp. App. (AT) (Ins) No. 537 of 2023 Part Heard	Jagson Colorchem Ltd. Vs. Jayapushpam Investments and Trading Pvt. Ltd.	Pranjit Bhattacharya	Rakesh K. Sharma Iyengar Shubharanjan Nishant Sharma
10.	Comp. App. (AT) (Ins) No. 675 of 2023 Part Heard	B.G Petrochemicals Pvt. Ltd. Vs. Kaiser Industries Ltd.	Karan Malhotra	Rahul Malhotra Shruti Gupta

By order of Hon'ble Chairperson
-Sd/-
Registrar